

by a generating company, as defined in section 2(28) of the Electricity Act, 2003 (36 of 2003) to supply electrical energy or to engage in the business of supplying electrical energy to the grid. The Gas based power plants are free to import the LNG, generate power and sell it to the consumers.

**Adverse impact of LED bulbs on environment**

1754. SHRI SANJAY RAUT: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that 76 per cent of India's LED bulbs fail safety test;
- (b) if so, the details thereof; and
- (c) whether any survey conducted has proved that large scale use of LED bulbs is environmentally hazardous?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Quality standards for LED products are laid down and enforced by the Bureau of Indian Standards (BIS) and Ministry of Electronics and Information Technology (MeitY). BIS has informed that a survey carried out by Nielsen Market Research Group has alleged that more than 76 per cent of the LED bulb brands across 200 electrical retail outlets were found to be non-compliant with consumer safety standards.

MeitY has notified "Electronics and IT Goods (Requirement of Compulsory Registration) Order, 2012 (CRO) mandating Indian safety standards for the notified goods in October, 2012. Self -Ballasted LED Lamps for general services and fixed general purpose LED Luminaries are included under the CRO. As per the provisions of the Order, registration is granted by BIS after successful completion of testing of product at BIS recognized labs as per applicable Indian Safety Standards. MeitY is executing the surveillance of notified goods registered by BIS and the non-compliant cases are forwarded to BIS for necessary action as per provisions of BIS Act/ Rules. MeitY has informed that approximately 5% of registration granted by BIS for LED product category is non-compliant with the notified Indian Safety Standards.

Further, LED bulbs distributed to domestic consumers across the country under Unnat Jyoti by Affordable LEDs for All (UJALA) Scheme by Energy Efficiency Services Limited (EESL), a joint venture company of Public Sector Undertakings (PSUs) under the Ministry of Power, undergo 3-tier (at bidding stage, distribution stage and post distribution stage) quality control checks, to ensure that only high quality LED bulbs

are distributed. As a result of stringent quality control mechanisms, the failure rate of LED bulbs under UJALA scheme is only 0.48%; all the defective bulbs are replaced by EESL free of cost to consumers. In addition to EESL, other market players in the private sector are also selling LED bulbs.

(c) So far, no survey has been conducted under the aegis of the Government to assess the environmental hazards on account of large scale use of LED bulbs.

#### **Electricity to the households deprived of electricity**

†1755. SHRI MOTILAL VORA: Will the Minister of POWER be pleased to state:

- (a) the target set to provide electricity to the households deprived of electricity;
- (b) whether it is a fact that certain States are lagging too much behind in achieving the target of providing electricity to electricity deprived households, if so, the details thereof;
- (c) the steps taken by the Central Government to achieve the stipulated targets in time; and
- (d) by when the target to provide electricity to electricity deprived household would be achieved?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) Government of India have launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) to achieve universal household electrification in the country. The scheme envisages to provide last mile connectivity and electricity connections to all the remaining un-electrified households of rural and un-electrified poor households in urban areas across the country. States like Assam, Bihar, Jharkhand, Madhya Pradesh, Odisha, Uttar Pradesh etc. have a large number of un-electrified households and this Scheme would help the States/UTs to electrify such households.

Under this scheme, all States/Union Territories are required to complete the works of household electrification by 31st March, 2019.

#### **PAT scheme of BEE**

1756. DR. KANWAR DEEP SINGH: Will the Minister of POWER be pleased to state:

- (a) whether the result of first implementation cycle of Perform Achieve and Trade (PAT) Scheme of Bureau of Energy Efficiency (BEE) has come out;

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†Original notice of the question was received in Hindi.